

Honorarium to Anganwadi Workers

763. DR. M JAGANNATH :
SHRI L. RAMANA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the rate of honorarium paid to Anganwadi workers and helpers in 1996 and the revised rates as at present;

(b) whether workers are protesting against the meagre rise in honorarium; and

(c) if so, the steps proposed to be taken to pay a respectable honorarium to Anganwadi workers?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) The details of honorarium paid to Anganwadi Workers/Anganwadi Helpers during 1996 and the rates revised with effect from 16.5.97 are given below:—

Category	During 1996	Revised rates
ANGANWADI WORKERS		
1. Non-Matriculates.	350	438
2. Non-Matriculates with 5 years honorary work.	375	469
3. Non-Matriculates with 10 years honorary work.	400	500
4. Matriculates.	400	500
5. Matriculates with 5 years honorary work	425	531
6. Matriculates with 10 years honorary work.	450	563
HELPERS	200	260

(b) The honorarium of Anganwadi Workers and Anganwadi Helpers has been increased by 25% and 30% respectively. However, the Government have received some representations from Anganwadi Workers/Associations requesting for further enhancement in their honorarium.

(c) The recent increase in honorarium of Anganwadi Workers/Anganwadi Helpers with effect from May 16, 1997, has been approved taking into account their responsibilities and honorary nature of work. No further increase is, therefore, under consideration of the Government.

Allocation for Education Sector

764. SHRI PRAMOD MAHAJAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government propose to increase the allocation for the education sector to the level of 6 percent of the gross domestic product by the end of Ninth Five Year Plan;

(b) if so, whether the Government have finalised strategies to generate such a large amount of funds;

(c) if so, the details thereof; and

(d) if not, the reasons for delay in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) The Approach Paper to the Ninth Five Year Plan (1997-2002), Planning Commission states that around 6% of Gross Domestic Product (GDP) will be earmarked for the education sector by the year 2000.

[Translation]

Petrol Pumps/LPG Agencies

765. SHRI VIDYASAGAR SONKER : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of scheduled castes in Jaunpur district provided with petrol pumps and natural gas agencies as per reservation policy of the Government;

(b) whether this facility is provided timely and if not, the reasons therefor; and

(c) the remedial steps being taken by the Government in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI JANESHWAR MISHRA) : (a) Six retail outlet dealerships and one LPG distributorship in Jaunpur district of Uttar Pradesh are being operated by Scheduled Castes.

(b) Yes, Sir.

(c) Does not arise.

[English]

Flights from Delhi to Bagdogra via Calcutta

766. PROF. JITENDRA NATH DAS : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government has any plan to introduce Indian Airlines flights from Delhi to Bagdogra via Calcutta;

(b) if so, the plan in details; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) Does not arise.

(c) Indian Airlines is already operating thrice a week flight on the Sector Delhi/Bagdogra/Guwahati/Delhi and five times a week on the Sector Calcutta/Bagdogra/Calcutta. Besides, Bagdogra is also directly linked with Delhi by regular services of private airlines.

[*Translation*]

Percentage of Irrigated Land

767. SHRIMATI PURNIMA VERMA :
SHRI N.N. KRISHNADAS :

Will the Minister of WATER RESOURCES be pleased to state:

(a) the percentage of irrigated land out of the total agricultural land in the country during each of the last three years, State-wise; and

(b) the quantum of investment made for the utilisation of the underground water during the above period, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) and (b) Statewise details of the percentage of irrigated land (Net Irrigated Area) out of Total Cultivable Land in the country during the years 1991-92, 1992-93 and 1993-94 as per Land Use Statistics brought out by the Ministry of Agriculture for 1993-94 (latest) alongwith investments made for development of Minor irrigation including ground water resources are furnished in Statement attached.

Statement

Statewise details of Percentage of Net Irrigated Area (NIA) to Total Cultivable Area (TCA) and investment made on development of Minor Irrigation (MI) (including Ground Water Resources)

(Rs. in crores)

States/UTs	% of NIA to TCA			Investment on MI Development		
	1991-92	1992-93	1993-94	1991-92	1992-93	1993-94
1	2	3	4	5	6	7
Andhra Pradesh	27.36	25.41	29.39	50.94	60.53	95.29
Arunachal Pradesh	11.61	13.43	20.57	9.63	10.77	12.25
Assam	17.71	17.71	20.47	45.36	44.07	38.00
Bihar	30.19	30.17	36.92	55.39	69.47	34.75
Goa	10.81	11.62	16.67	4.88	3.98	3.90
Gujarat	19.19	21.38	24.57	30.21	45.61	39.18
Haryana	69.96	69.73	71.55	24.60	28.49	0.47
Himachal Pradesh	12.42	12.27	16.08	21.76	21.42	17.14
Jammu & Kashmir	29.84	29.65	37.45	15.28	16.05	16.77
Karnataka	17.91	16.81	19.55	26.36	44.05	63.39